

**HIGH COURT OF TRIPURA**  
**AGARTALA**

No. F.42 (1)-HC/2021/24358-473 Dated, Agartala, the 17<sup>th</sup> November, 2021

**NOTIFICATION**

It is hereby notified for information of all concerned that the High Court of Tripura and the Courts subordinate thereto falling within the jurisdiction where **General Election to Municipalities, 2021** is going to be held on **25<sup>th</sup> November, 2021 (Thursday)** shall remain closed to enable the voters to exercise their right of franchise in pursuance of Notification No.F.17(4)/GA(SA)/2019/8765-80 dated 10<sup>th</sup> November, 2021 issued by the Government of Tripura in General Administration (SA) Department.

**The 18<sup>th</sup> December, 2021 (Saturday) shall be the Court Working day of the High Court of Tripura in lieu of 25<sup>th</sup> November, 2021 (Thursday).**

By Order

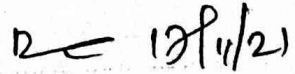
Sd/-

( D. M. JAMATIA )  
**REGISTRAR GENERAL**

Copy to:-

1. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to His Lordship, Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
3. The Secretary to His Lordship, Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
4. The Secretary to His Lordship, Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
5. The Secretary to His Lordship, Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
6. The Secretary General, Supreme Court of India, New Delhi;
7. The Secretary to the Government of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, New Delhi;
8. The Advocate General, Tripura, Agartala;
9. The Registrar General, All High Courts;
10. The Chairman, Bar Council of Tripura, Agartala;
11. The Sr. Govt. Advocate, High Court of Tripura, Agartala;

12. The Govt. Advocate, High Court of Tripura, Agartala;
13. The President, High Court Bar Association, High Court of Tripura, Agartala;
14. The Secretary, High Court Bar Association, High Court of Tripura, Agartala;
15. The Secretary, Tripura Bar Association, Agartala;
16. The President, All Bar Associations of Tripura;
17. The Assistant Solicitor General, Government of India, High Court of Tripura, Agartala;
18. The Public Prosecutor, High Court of Tripura, Agartala;
19. The LR & Principal Secretary, Law Department, Government of Tripura, Agartala;
20. **The District & Sessions Judge**, Gomati District, Udaipur/ Khowai District, Khowai/ North Tripura District, Dharmanagar/ Dhalai District, Ambassa/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Unakoti District, Kailashahar/ South Tripura District, Belonia. They are requested to circulate the same to all the Courts & Bar Associations under their respective jurisdiction;
21. **The Judge, Family Court**, Udaipur, Gomati Judicial District/ Khowai, Khowai Judicial District/ Agartala, West Tripura Judicial District/ Dharmanagar, North Tripura District/ Kailashahar, Unakoti Judicial District/ Sonamura, Sepahijala Judicial District/ Ambassa, Dhalai Judicial District/ Belonia, South Tripura District;
22. The Registrar (Vigilance), High Court of Tripura, Agartala;
23. The Registrar (Judicial), High Court of Tripura, Agartala;
24. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
25. The Joint Registrar, High Court of Tripura, Agartala;
26. All Deputy Registrars, High Court of Tripura, Agartala;
27. The Chief Librarian, High Court of Tripura, Agartala;
28. All Assistant Registrars, High Court of Tripura, Agartala;
29. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload the same in the official Website of the High Court as well as official Website of the District Courts; 1
30. All Superintendents, High Court of Tripura, Agartala;
31. The Sr. Grade Translator, Paper Book Section, High Court of Tripura, Agartala;
32. All Sections, High Court of Tripura, Agartala;
33. Notice Board;
34. Order File.

  
**REGISTRAR GENERAL**